

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) No. 343 of 2018**

**IN THE MATTER OF:**

Universal Heat Exchangers Ltd. & Ors. ...Appellants

Vs

K. Ramakrishnan & Ors. ...Respondents

**Present:**

**Appellants: Dr. K. S. Ravichandran, PCS and Ms. S. Manjula Devi,  
Advocate.**

**Respondents: Mr. Aditya Verma and Mr. Shrey Patnaik, Advocates.**

**ORDER**

**19.08.2019:** Heard Mr. Aditya Verma, learned counsel appearing on behalf of the Respondents in part. Hearing remained inconclusive.

Post the appeal for concluding arguments of Respondents on **6<sup>th</sup> September, 2019 at 12:00 Noon.**

**(Justice Bansi Lal Bhat)  
Member (Judicial)**

**w**

**(Mr. Balvinder Singh)  
Member (Technical)**

**am/nn**